

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/635/(IB)/2017

NAME OF THE PETITIONER(S) : CHAVA BHARAT KUMAR & 2ORS

NAME OF THE RESPONDENT(S) : LEATHER EXPORT HOUSE INDIA PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. LUKUMAR. Advocate
Chava Bharat
Kumar & 2 others
ORDER

Counsel for the Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on 16.11.2017 at 10.30 A.M.

—Sd/-
MEMBER (TECHNICAL)
ghk

—Sd/-
MEMBER (JUDICIAL)